

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:5461
ANSWERED ON:29.04.2013
CLEARANCE TO PETROLEUM PROJECT
Kumar Shri P.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has granted environmental clearance to Chennai Petroleum Corporation Ltd., Chennai;
- (b) if so, the details thereof;
- (c) whether a number of environmental clearance for petroleum projects have been delayed for many years; and
- (d) if so, the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) Yes sir, Environmental Clearance to M/s Chennai Petroleum Corporation Limited for ResidUpgradation project at Manali Refinery Complex, District Thiruvallur, Tamil Nadu was granted on 22nd March, 2013 under the Environmental Impact Assessment (EIA) Notification, 2006.

(c) & (d) No sir, the EIA Notification, 2006 provides for 105 days for taking the decision on the proposal after receipt of complete information from the project proponent.